## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/153/2017

NAME OF THE PETITIONER

: V.L.PROMOTERS

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. Sgrath babo Re Roc. Chemi

Reported of Respondent B. Gabon

## **ORDER**

Matter is called. No representation on behalf of both the parties. One communication has been received from the Company Secretary for adjournment. At request, matter is adjourned. Put up on 19.01.2018 at 10.30 A.M.

**MEMBER (TECHNICAL)** ghk

MEMBER (JUDICIAL)